

12.57 hrs.

PAPERS LAID ON THE TABLE

NAVAL AND AIRCRAFT PRIZE RULES, 1972
AND NAVAL CEREMONIAL, CONDITIONS
OF SERVICE AND MISCELLANEOUS
(2ND AMENDMENT REGU-
LATIONS, 1972)

THE DEPUTY MINISTER IN THE
DEPARTMENT OF PARLIAMENTARY
AFFAIRS (SHRI KEDAR NATH SINGH):
On behalf of Shri Jagjivan Ram I beg to
lay on the Table—

- (1) A copy of the Naval and Aircraft Prize Rules, 1972 (Hindi and English versions) published in Notification No. S. R. O. 2 (E) in Gazette of India dated the 12th January, 1972, under sub-section (3) of section 17 of the Naval and Aircraft Prize Act, 1971. [*Placed in Library. See No. L. T.—1743/72*]
- (2) A copy of the Naval Ceremonial, Conditions of Service and Miscellaneous (Second Amendment) Regulations, 1972 (Hindi and English versions) published in Notification No. S. R. O. 98 in Gazette of India dated the 1st April, 1972, under section 185 of the Navy Act, 1957. [*Placed in Library. See No. L. T.—1744/72*]

COMPTROLLER AND AUDITOR GENERAL
REPORT ON UNION GOVERNMENT
(CIVIL REVENUE RECEIPTS,
NATIONALISED BANKS, MANAGE-
MENT AND MISCELLANEOUS
PROVISIONS) (AMENDMENT)
SCHEME, AND NOTIFICA-
TIONS UNDER CUSTOMS
ACT AND CENTRAL
EXCISE RULES.

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K. R.
GANESH) : I beg to lay on the Table—

- (1) A copy of the Report of the Comptroller and Auditor General of India on Union Government (Civil) Revenue Receipts for the year 1970-71,

under article 151 (1) of the Consti-
tution. [*Placed in Library. See No.
LT—1745/72*]

- (2) A copy of the Nationalised Banks (Management and Miscellaneous provisions) (Amendment) Scheme, 1972 (Hindi and English versions) published in Notification No. S. O. 192 (E) in Gazette of India dated the 15th March, 1972, under sub-section (5) of section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970. [*Placed in Library See No. LT—1746/72*]
- (3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :
 - (i) G. S. R. 217 (E) published in Gazette of India dated the 30th March, 1972 together with an explanatory memorandum.
 - (ii) G. S. R. 218 (E) published in Gazette of India dated the 30th March, 1972 together with an explanatory memorandum. [*Placed in Library. See No. LT—1747/72*]
- (4) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :—
 - (i) G. S. R. 234 (E) published in Gazette of India dated the 1st April, 1972, together with an explanatory memorandum.
 - (ii) G. S. R. 382 published in Gazette of India dated the 25th March, 1972 together with an explanatory memorandum. [*Placed in Library. See. No. L. T. —1748/72.*]

ANNUAL REPORT 1970-71 OF PRAGA
TOOLS LTD. SECUNDERABAD

SHRI KEDAR NATH SINGH : Sir,
on behalf of Shri Vidya Shukla. I beg